GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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LOK SABHA UNSTARRED QUESTION No.486 TO BE ANSWERED ON FRIDAY, JULY 20, 2018/ Ashadha 29, 1940 (Saka)

Tax Evasion

†486. SHRI SHER SINGH GHUBAYA;

DR. RAVINDRA KUMR RAY;

PROF. CHINTAMANI MALVIYA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken cognizance that an online commercial company e-bay had ordered Apple iPhone from abroad and sold it on order statement only in India and the company had evaded tax/avoided paying tax as a result thereof;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaint from any public representative or common people in this regard; and
- (d) if so, the details thereof and the date of receipt of the complaint along with the reasons for delay in conducting a probe on the complaint received?

MINISTER OF STATE FOR FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a) & (b) No such case has been detected so far.
- (c) and (d) Yes Sir. A reference was received in the office of Minister of State (Finance) on 08.06.2018 from Shri Ravindra Kumar Ray, Hon'ble Member of Parliament (Lok Sabha) in respect of an alleged sale of Apple i-phone without bill by the online company e-bay. However, relevant evidence and documents pertaining to the said complaint have not been made available to the investigating agency, causing delay in conducting a probe in this matter.
